

सवाई माधोपुर राजस्थान में सामाजिक
वाणिकी पर किया गया खर्च

220. श्रीमती सत्या बहिन : क्या
पर्यावरण और वन मंत्री यह बताने की
कृपा करेंगे कि :

(क) केन्द्र सरकार द्वारा राजस्थान
में गत तीन वर्षों के दौरान सामाजिक
वाणिकी कार्यक्रम पर कितनी धनराशि
खर्च की गई और उसमें से कितनी धन-
राशि सवाई माधोपुर जिले में खर्च की
गई;

(ख) क्या सरकार को इस बात
की जानकारी है कि सामाजिक वाणिकी
के नाम पर राजस्थान में फर्जी मस्टर
रोलों के माध्यम से करोड़ों रुपये का
भुगतान किया जा रहा है;

(ग) क्या राजस्थान में और विशेष-
कर सवाई माधोपुर जिले में सामाजिक
वाणिकी पर किए गए खर्च के आकलन
के संबंध में कोई लेखा परीक्षा एवं फील्ड
सर्वेक्षण किया गया है; और

(घ) यदि हां, तो उसका भूरा
क्या है ?

पर्यावरण और वन मंत्रालय के राज्य
मंत्री (श्री कमल नाथ) : (क) से (घ)
सूचना एकत्र की जा रही है और सदन
के सभा-पटल पर प्रस्तुत कर दी जाएगी।

**Permission for private practice for Homo-
opathic Doctors**

221. SHRI CHATURANAN MISHRA:
Will the Minister of HEALTH AND FA-
MILY WELFARE be pleased to state:

(a) whether private practice is allowed
to homoeopathic doctors employed in the
Central Council for Research in Homeo-
pathy, Central Council of Homopathy and
Nehru Homeopathic Medical College un-
der the Delhi Administration;

(b) if not, what are the reasons therefor;

(c) whether it has been brought to the
notice of Government that some of the

doctors employed in the aforesaid organi-
sations are engaged in private practice; and

(d) if so, what are the details thereof
and the action taken or proposed to be
taken against them by Government?

THE MINISTER OF STATE IN THE
MINISTRY OF HEALTH AND FAMILY
WELFARE (SHRIMATI D. K. THARA
DEVI): (a) No, Sir.

(b) It is the general policy of the Cen-
tral Government not to allow private prac-
tice by Government doctors.

(c) Yes, Sir.

(d) A complaint was received from
the Rashtriya Mukti Morcha, *inter-alia*,
that the Registrar-cum-Secretary of the
Central Council of Homoeopathy was
engaged in private practice. It has been as-
certained from the Council that the allega-
tion was untrue. As regards Central Coun-
cil for Research in Homoeopathy, a pseu-
donymous complaint was received in which
allegation was made that certain officers
of the above Council were engaged in pri-
vate practice. As the complaint was found
to be vague no further action was con-
sidered necessary in the matter. As far as
Nehru Homoeopathic Medical College
(NHMC) is concerned an enquiry was con-
ducted by the Delhi Administration on the
alleged indulgence in private practice by
the Principal, NHMC. Action on the en-
quiry report will be taken by the Delhi
Administration as per rules.

Short term loans from IMF

222. SHRI MURLIDHAR CHAND-
RAKANT BHANDARE:

SHRI MAHENDRA PRASAD:

SHRI RANJIT SINGH:

SARDAR JAGJIT SINGH
AURORA:

Will the Minister of FINANCE be plea-
sed to state:

(a) whether Government have sought
short-term loans from IMF before regu-
lar structural loan from IMF matures;